

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
New Delhi, the 20th Feb., 75

CORRIGENDUM
INCOME-TAX

NO. 843 (F.No.261/19/74-I.T.(J): In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961, (43 of 1961) and all other powers enabling it in that behalf, the Central Board of Direct Taxes hereby directs that the following correction shall be made in its Notification No.813 (F.No.261/19/74-ITJ) dated 9.1.75 viz:-

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Against Sl.6 the existing entry "A.A.C. Range IV Ahmedabad" shall be substituted by "A.A.C. AR, VI, Ahmedabad."

C. V. Padmanabhan
(C. V. Padmanabhan)
Under Secretary.